

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 137/GT/2024

Subject : Petition for determination of project-specific tariff for 100 MW (AC)/ 155.02 Mwp (DC) Solar PV power plant with 40/120 MWh of Battery Storage at Rajnandgao Chattisgarh for a period of 25 years from Commercial Operation Date (COD).

Date of Hearing : **5.11.2024**

Petitioner : Solar Energy Corporation of India Limited

Respondents : Chattisgarh State Power Distribution Company Limited

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V, Member
Shri Harish Dudani, Member

Parties Present : Ms. Anushree Bardhan, Advocate, SECIL
Shri Ravi Sharma, Advocate, CSPDCL

Record of Proceedings

During the hearing, the learned counsel for the Petitioner sought time to file its rejoinder within a week. The learned counsel for the Respondent CSPDCL submitted that it may be granted one week's time to file its response to the same, in case any new submissions are made by the Petitioner.

2. The Commission, after hearing the learned counsel for the parties, permitted the Petitioner to file its rejoinder by **20.11.2024** after serving a copy to the Respondents. The Respondent CSPDCL, if need be, may file its written submissions by **30.11.2024**. No extension of time shall be granted for any reason.

3. The Petition shall be listed for final hearing on **13.12.2024**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

